

ITEM NO.105

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1669/2009

NEERAJ DUTTA

Appellant(s)

VERSUS

STATE(GOVT.OF N.C.T.OF DELHI)

Respondent(s)

WITH SLP(Cr1) No. 6497/2020
(FOR ADMISSION and I.R. and IA No.120542/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and)

SLP(Cr1) No. 294/2022

Cr1.A. No. 1490/2021
(IA No. 140265/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 140266/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 5905/2021
(IA No. 112609/2021 - EXTENSION OF TIME FROM SURRENDERING)

Cr1.A. No. 678/2021

SLP(Cr1) No. 6279/2020
(FOR ADMISSION and I.R. and IA No.119364/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.119365/2020-APPROPRIATE
ORDERS/DIRECTIONS)

SLP(Cr1) No. 3828/2020 (FOR ADMISSION)

Cr1.A. No. 1779/2010

Cr1.A. No. 2136/2010

Cr1.A. No. 1592/2022
(FOR ADMISSION and I.R.
IA No. 107903/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 107906/2019 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27232/2019
(FOR ADMISSION and I.R. and
IA No. 117779/2019 - CONDONATION OF DELAY IN FILING
IA No. 117782/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 117781/2019 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 11339/2019

(IA No. 181671/2019 - EXEMPTION FROM FILING O.T.)

Date : 09-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s)

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For Respondent(s)

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Mr. Shaik Mohamad Haneef, Adv.
Mr. K V Girish Chowdary, Adv.
Ms. Niti Richhariya, Adv.
Ms. Rajeswari Mukherjee, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 27232/2019

It is informed that the petitioner has died during
the pendency of the matter.

The Special Leave Petition stands abated.

Pending applications shall stand disposed of.

List rest of the matters separately before the
appropriate Bench after obtaining orders from Hon'ble the
Chief Justice of India.

(ANITA MALHOTRA)
AR-CUM-PS

(ANJU KAPOOR)
COURT MASTER